## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 09.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 140/16

**PETITION NUMBER** 

TP 178/17

NAME OF THE PETITIONER (S) :

WEG ELECTRIC (INDIA) PVT. LTD

NAME OF THE RESPONDENT (S):

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**UNDER SECTION** 

391-394

S.NO. NAME (IN CAPITAL)

2

DESIGNATION

REPRESENTATION BY WHOM

PHONE NUMBER

BHUNANA. S. P. DUA ALSOCIATES

PETITIONER

9916316160.

SINCHANA M.R 9945320087) RESPONDED

Judana MR

SIGNATURE

Counsel for petitioner is present. He has filed 1 additional set of copies. He has also filed synopsis. He is directed to file one more set of copies. Ms. Sinchana M.R., counsel for ROC is present. Counsel for ROC requested time to furnish 2 sets of affidavit. Notices to go to OL, ROC and RD. Registry to issue notices to OL, ROC and RD.

Posted to 06.03.2017.

MEMBER (J)

MEMBER (T)